

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :17-01-2025

Date : 17.01.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	4247/2025	17.01.2025	ABLAPL-390/2025	PN NAYAK	C.O.		Order Dtd. 2025-01-15		(Seat No-)
2	4248/2025	17.01.2025	ABLAPL-406/2025	JADUNATH PRADHAN	C.O.		Order Dtd. 2025-01-15		(Seat No-)
3	4249/2025	17.01.2025	ABLAPL-410/2025	GR PATRA	C.O.		Order Dtd. 2025-01-15		(Seat No-)
4	4250/2025	17.01.2025	ABLAPL-393/2025	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-)
5	4251/2025	17.01.2025	ABLAPL-13911/2024	HK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-)
6	4252/2025	17.01.2025	BLAPL-11133/2024	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-2	(Seat No-10)
7	4253/2025	17.01.2025	BLAPL-11388/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-10)
8	4254/2025	17.01.2025	BLAPL-8923/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-2	(Seat No-9)
9	4255/2025	17.01.2025	BLAPL-10104/2024	BP SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-9)
10	4256/2025	17.01.2025	BLAPL-4769/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-9)
11	4257/2025	17.01.2025	BLAPL-4356/2024	RAKESH KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-9)
12	4258/2025	17.01.2025	BLAPL-5607/2024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-9)
13	4259/2025	17.01.2025	BLAPL-12182/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-9)
14	4260/2025	17.01.2025	BLAPL-11520/2024	KK NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-1	(Seat No-1)
15	4262/2025	17.01.2025	BLAPL-9439/2024	RK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-1	(Seat No-2)
16	4263/2025	17.01.2025	BLAPL-11020/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-2)
17	4264/2025	17.01.2025	BLAPL-11889/2024	NK SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-2	(Seat No-12)
18	4265/2025	17.01.2025	BLAPL-	BB MALLICK	C.O.	COURT NO.	Order Dtd.	BAIL-1	(Seat

			12942/2024			2 OLD	2025-01-15		No-13)
19	4269/2025	17.01.2025	CRLMC-4716/2024	PC DASH	C.O.	COURT NO. 15	Order Dtd. 2025-01-15		(Seat No-13)
20	4271/2025	17.01.2025	ABLAPL-391/2025	PC DASH	C.O.	COURT NO. 15	Order Dtd. 2025-01-15	BAIL-1	(Seat No-3)
21	4272/2025	17.01.2025	ABLAPL-412/2025	RR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-01-15		(Seat No-3)
22	4274/2025	17.01.2025	BLAPL-6532/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-01-15	BAIL-2	(Seat No-12)
23	4281/2025	17.01.2025	CRLREV-664/2024	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-12)
24	4282/2025	17.01.2025	WP (C) - 1288/2025	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-6	(Seat No-24)
25	4283/2025	17.01.2025	WP (C) - 34384/2023	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13	WRIT BRANCH-3	(Seat No-11)
26	4284/2025	17.01.2025	WP (C) - 1429/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 23	Order Dtd. 2025-01-16		(Seat No-11)
27	4285/2025	17.01.2025	ABLAPL-403/2025	JADUNATH PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-11)
28	4286/2025	17.01.2025	ABLAPL-407/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-11)
29	4287/2025	17.01.2025	CRLMC-39/2025	G.ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-01-09		(Seat No-11)
30	4288/2025	17.01.2025	BLAPL-10104/2024	S N GAYA	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-11)
31	4289/2025	17.01.2025	WP (C) - 21284/2024	PRADEEP KUMAR PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-01-13		(Seat No-11)
32	4291/2025	17.01.2025	ABLAPL-371/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-2	(Seat No-17)
33	4292/2025	17.01.2025	BLAPL-9739/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-17)
34	4293/2025	17.01.2025	BLAPL-9439/2024	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-1	(Seat No-2)
35	4295/2025	17.01.2025	WP (C) - 1382/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-10)
36	4296/2025	17.01.2025	CONTC-2317/2022	S DAS	C.O.	COURT NO. 25	Order Dtd. 2023-12-14	CONTEMPT	(Seat No-4)
37	4297/2025	17.01.2025	ABLAPL-	A. K. BEHERA	C.O.	COURT NO.	Order Dtd.		(Seat

			387/2025			2 OLD	2025-01-15		No-4)
38	4298/2025	17.01.2025	FAO-370/2023	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	MISC. APPEAL SEC.	(Seat No-9)
39	4299/2025	17.01.2025	WPC (OA) - 1423/2018	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	OA Branch	(Seat No-1)
40	4300/2025	17.01.2025	WPC (OAC) - 578/2017	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	OA Branch	(Seat No-1)
41	4301/2025	17.01.2025	WP (C) - 33051/2024	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
42	4302/2025	17.01.2025	ABLAPL-417/2025	DK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-1	(Seat No-3)
43	4303/2025	17.01.2025	WP (C) - 18/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-3)
44	4304/2025	17.01.2025	WP (C) - 22273/2023	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-6	(Seat No-54)
45	4306/2025	17.01.2025	WP (C) - 13182/2020	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	WRIT BRANCH-2	(Seat No-34)
46	4307/2025	17.01.2025	WP (C) - 41579/2021	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	WRIT BRANCH-2	(Seat No-6)
47	4308/2025	17.01.2025	WP (C) - 1299/2025	N C SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-5	(Seat No-20)
48	4309/2025	17.01.2025	WP (C) - 1354/2024	P CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	WRIT BRANCH-4	(Seat No-19)
49	4311/2025	17.01.2025	WP (C) - 39426/2023	M M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	WRIT BRANCH-3	(Seat No-11)
50	4312/2025	17.01.2025	WP (C) - 6293/2021	P CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-05	WRIT BRANCH-2	(Seat No-6)
51	4313/2025	17.01.2025	WP (C) - 28602/2022	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	WRIT BRANCH-5	(Seat No-23)
52	4315/2025	17.01.2025	WP (C) - 15819/2024	K R JENA	C.O.	COURT NO. 23	Order Dtd. 2025-04-10	WRIT BRANCH-7	(Seat No-15)
53	4316/2025	17.01.2025	ABLAPL-13558/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-15)
54	4317/2025	17.01.2025	ABLAPL-409/2025	PK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-15)
55	4318/2025	17.01.2025	ABLAPL-12022/2024	M BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15	BAIL-2	(Seat No-7)
56	4335/2025	17.01.2025	CRLMC-4849/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-7)
57	4336/2025	17.01.2025	CRLMC-4557/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-7)

58	4338/2025	17.01.2025	TRP (C) - 208/2024	NIRANJAN PANDA	C.O.	COURT NO. 16	Order Dtd. 2025-01-03		(Seat No-7)
59	4339/2025	17.01.2025	TRP (C) - 270/2024	S S MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-01-15		(Seat No-7)
60	4342/2025	17.01.2025	CMP- 35/2025	G. C. BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-01-15		(Seat No-7)
61	4343/2025	17.01.2025	TRP (C) - 7/2025	G JAYSINGH	C.O.	COURT NO. 16	Order Dtd. 2025-02-17		(Seat No-7)
62	4344/2025	17.01.2025	SAO- 19/2024	P K SWAIN	C.O.	COURT NO. 10	Order Dtd. 2025-02-10		(Seat No-7)
63	4346/2025	17.01.2025	WP (C) - 30242/2024	S MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-01-15		(Seat No-7)
64	4350/2025	17.01.2025	CRLMC- 148/2024	A SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-08-14	CRIMINAL MISC	(Seat No-2)
65	4351/2025	17.01.2025	WP (C) - 31202/2024	S. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-02-11	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
66	4353/2025	17.01.2025	CRLMC- 4821/2024	S CHOUDHURYI	C.O.	COURT NO. 6	Order Dtd. 2025-01-15		(Seat No-108)
67	4355/2025	17.01.2025	CMP- 1185/2024	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2025-01-15		(Seat No-108)
68	4356/2025	17.01.2025	CMP- 1494/2024	M NAIK	C.O.	COURT NO. 20	Order Dtd. 2025-04-11		(Seat No-108)
69	4357/2025	17.01.2025	CMAPL- 326/2024	S K PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2025-01-15		(Seat No-108)
70	4360/2025	17.01.2025	CRLMP- 1665/2024	A K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2025-01-15		(Seat No-108)
71	4361/2025	17.01.2025	CRLMP- 1564/2024	S K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-01-15		(Seat No-108)
72	4363/2025	17.01.2025	CRLMC- 4848/2024	S SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-01-15		(Seat No-108)
73	4364/2025	17.01.2025	WP (C) - 12875/2024	B K DAS 1	C.O.	COURT NO. 20	Order Dtd. 2025-01-08	WRIT BRANCH-5	(Seat No-20)
74	4365/2025	17.01.2025	WP (C) - 3299/2020	BISWAJIT SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-01-08	WRIT BRANCH-3	(Seat No-33)
75	4367/2025	17.01.2025	WP (C) - 2948/2017	J LENKA	C.O.	COURT NO. 20	Order Dtd. 2025-01-08	WRIT BRANCH-4	(Seat No-38)
76	4369/2025	17.01.2025	WP (C) - 18129/2016	M/S.SURENDRA NATH PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-01-08	WRIT BRANCH-4	(Seat No-37)
77	4374/2025	17.01.2025	BLAPL- 12096/2024	RK BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	BAIL-2	(Seat No-

									18)
78	4388/2025	17.01.2025	BLAPL-365/2025	S NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-01-16		(Seat No-18)
79	4397/2025	17.01.2025	BLAPL-89/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2025-01-15		(Seat No-18)
80	4401/2025	17.01.2025	BLAPL-10717/2024	SUSHANTA KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-07		(Seat No-18)
81	4404/2025	17.01.2025	BLAPL-11580/2021	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 5000-01-01	BAIL-1	(Seat No-4)
82	4405/2025	17.01.2025	MACA-715/2013	R K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	MISC. APPEAL SEC.	(Seat No-6)
83	4406/2025	17.01.2025	MACA-715/2013	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	MISC. APPEAL SEC.	(Seat No-6)
84	4407/2025	17.01.2025	MACA-306/2004	A K DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	MISC. APPEAL SEC.	(Seat No-6)
85	4408/2025	17.01.2025	BLAPL-9385/2024	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-16		(Seat No-6)
86	4409/2025	17.01.2025	BLAPL-9386/2024	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-16		(Seat No-6)
87	4410/2025	17.01.2025	BLAPL-11254/2024	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	BAIL-1	(Seat No-6)
88	4411/2025	17.01.2025	BLAPL-10952/2024	P K BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-16		(Seat No-6)
89	4412/2025	17.01.2025	BLAPL-10745/2024	P K BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-16		(Seat No-6)
90	4413/2025	17.01.2025	BLAPL-11433/2024	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-16		(Seat No-6)
91	4414/2025	17.01.2025	BLAPL-11636/2024	B SURYAVANSHI	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	BAIL-1	(Seat No-5)
92	4415/2025	17.01.2025	BLAPL-10577/2024	R K SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	BAIL-1	(Seat No-2)
93	4416/2025	17.01.2025	BLAPL-10886/2024	DEBIPRASAD DASH	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	BAIL-1	(Seat No-5)
94	4417/2025	17.01.2025	BLAPL-10577/2024	R K SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	BAIL-1	(Seat No-2)
95	4418/2025	17.01.2025	BLAPL-374/2025	R DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	BAIL-1	(Seat No-6)
96	4419/2025	17.01.2025	BLAPL-341/2025	GANESH SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-01-16		(Seat No-6)
97	4420/2025	17.01.2025	BLAPL-376/2025	RAKESH KUMAR DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	BAIL-1	(Seat No-14)
98	4421/2025	17.01.2025	WP (C) - 26608/2024	K. K. NATH	C.O.	COURT NO. 20	Order Dtd. 2025-02-18		(Seat No-14)
99	4422/2025	17.01.2025	BLAPL-	H K MOHANTA	C.O.	COURT NO.	Order Dtd.		(Seat

			348/2025			20	2025-01-16		No-14)
100	4423/2025	17.01.2025	WP (C) - 21588/2024	A. K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-01-13		(Seat No-14)
101	4424/2025	17.01.2025	BLAPL-351/2025	R K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	BAIL-2	(Seat No-12)
102	4425/2025	17.01.2025	WP (C) - 520/2025	H. K. MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2025-01-10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
103	4426/2025	17.01.2025	WP (C) - 1064/2025	B K SINGH	C.O.	COURT NO. 20	Order Dtd. 2025-01-16		(Seat No-117)
104	4427/2025	17.01.2025	WP (C) - 1475/2025	M. R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH-7	(Seat No-10)
105	4428/2025	17.01.2025	WP (C) - 1549/2025	D. PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH-8	(Seat No-43)
106	4429/2025	17.01.2025	BLAPL-7270/2024	DEBENDRA SAHU	C.O.	COURT NO. 20	Order Dtd. 2025-01-15		(Seat No-43)
107	4430/2025	17.01.2025	WP (C) - 1480/2025	S K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH-6	(Seat No-24)
108	4431/2025	17.01.2025	WP (C) - 1150/2025	B. N. SARANGI	C.O.	COURT NO. 20	Order Dtd. 2025-01-16		(Seat No-24)
109	4432/2025	17.01.2025	WP (C) - 1583/2025	J. P. KAR	C.O.	COURT NO. 20	Order Dtd. 2025-01-16		(Seat No-24)
110	4433/2025	17.01.2025	WP (C) - 1504/2025	M DAS	C.O.	COURT NO. 20	Order Dtd. 2025-01-16		(Seat No-24)
111	4434/2025	17.01.2025	RPFAM-356/2024	M. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-02-20		(Seat No-24)
112	4435/2025	17.01.2025	WP (C) - 32414/2024	S. DAS	C.O.	COURT NO. 3	Order Dtd. 2025-01-16	WRIT BRANCH-8	(Seat No-40)
113	4436/2025	17.01.2025	WP (C) - 1547/2025	K DAS	C.O.	COURT NO. 3	Order Dtd. 2025-01-16	WRIT BRANCH-8	(Seat No-43)
114	4437/2025	17.01.2025	WP (C) - 1284/2025	D. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-01-16		(Seat No-43)
115	4438/2025	17.01.2025	WP (C) - 671/2025	A K JATI	C.O.	COURT NO. 16	Order Dtd. 2025-01-22	WRIT BRANCH-1	(Seat No-30)
116	4439/2025	17.01.2025	WP (C) - 74/2025	K. C. MAJHI	C.O.	COURT NO. 16	Order Dtd. 2025-01-15	WRIT BRANCH-7	(Seat No-18)

117	4440/2025	17.01.2025	WP (C) - 934/2025	H K MOHANTA	C.O.	COURT NO. 16	Order Dtd. 2025-01-15	WRIT BRANCH-4	(Seat No-19)
118	4441/2025	17.01.2025	WP (C) - 1114/2025	P N NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-02-17		(Seat No-19)
119	4442/2025	17.01.2025	WP (C) - 76/2025	K. C. MAJHI	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	WRIT BRANCH-4	(Seat No-38)
120	4443/2025	17.01.2025	WP (C) - 947/2025	M PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-38)
121	4444/2025	17.01.2025	WP (C) - 83/2025	K. C. MAJHI	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-38)
122	4445/2025	17.01.2025	WP (C) - 306/2025	K. C. MAJHI	C.O.	COURT NO. 23	Order Dtd. 2025-01-16		(Seat No-38)
123	4446/2025	17.01.2025	WP (C) - 254/2025	K. C. MAJHI	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
124	4447/2025	17.01.2025	WP (C) - 2/2025	H K DASH	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	WRIT BRANCH-6	(Seat No-35)
125	4448/2025	17.01.2025	WP (C) - 130/2025	K. C. MAJHI	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
126	4449/2025	17.01.2025	WP (C) - 30422/2024	S DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	WRIT BRANCH-6	(Seat No-25)
127	4450/2025	17.01.2025	WP (C) - 1043/2025	K. C. MAJHI	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	WRIT BRANCH-4	(Seat No-19)
128	4451/2025	17.01.2025	WP (C) - 726/2025	M K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
129	4452/2025	17.01.2025	WP (C) - 102/2025	K. C. MAJHI	C.O.	COURT NO. 6	Order Dtd. 2025-01-16		(Seat No-116)
130	4453/2025	17.01.2025	WP (C) - 31809/2024	H K PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-01-15		(Seat No-116)
131	4454/2025	17.01.2025	WP (C) - 1393/2025	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-01-16		(Seat No-116)
132	4455/2025	17.01.2025	WP (C) - 33079/2024	S MALLIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-30	WRIT BRANCH-1	(Seat No-1)
133	4456/2025	17.01.2025	WP (C) - 31717/2024	B SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)

134	4457/2025	17.01.2025	WP (C) - 1283/2025	B. M. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2025-01-16	WRIT BRANCH-6	(Seat No-24)
135	4458/2025	17.01.2025	WP (C) - 24095/2024	A K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-13		(Seat No-24)
136	4459/2025	17.01.2025	WP (C) - 24399/2024	S. BARDHAN	C.O.	COURT NO. 23	Order Dtd. 2025-03-26		(Seat No-24)
137	4460/2025	17.01.2025	WP (C) - 24216/2024	A K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-01-13		(Seat No-24)
138	4461/2025	17.01.2025	WP (C) - 1021/2025	H. K. MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
139	4462/2025	17.01.2025	WA- 1737/2022	CHAKRADHAR SAHOO (IN PERSON)	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	WRIT APPEAL	(Seat No-2)
140	4463/2025	17.01.2025	WP (C) - 1233/2025	B. P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	WRIT BRANCH-1	(Seat No-31)
141	4464/2025	17.01.2025	WP (C) - 35926/2023	M R ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2023-11-10	WRIT BRANCH-5	(Seat No-32)
142	4465/2025	17.01.2025	WP (C) - 28287/2013	M R MALLA	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
143	4466/2025	17.01.2025	WP (C) - 5955/2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
144	4467/2025	17.01.2025	WP (C) - 30284/2011	A SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
145	4468/2025	17.01.2025	WP (C) - 30284/2011	S S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
146	4469/2025	17.01.2025	WP (C) - 1574/2025	ANIMA KUMARI DEI	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	WRIT BRANCH-1	(Seat No-31)
147	4470/2025	17.01.2025	WP (C) - 1362/2025	PRASANTA KUMAR SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2025-01-16	WRIT BRANCH-8	(Seat No-43)
148	4471/2025	17.01.2025	WP (C) - 26102/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	WRIT BRANCH-1	(Seat No-31)
149	4472/2025	17.01.2025	RPFAM- 235/2024	S. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-31)
150	4473/2025	17.01.2025	WP (C) -	K. PARIDA	C.O.	COURT NO.		WRIT	(Seat

			1406/2025			3		BRANCH-7	No-10)
151	4474/2025	17.01.2025	WP (C) - 1416/2025	B SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-03	WRIT BRANCH-8	(Seat No-43)
152	4475/2025	17.01.2025	WP (C) - 262/2025	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-01-16	WRIT BRANCH-8	(Seat No-42)
153	4476/2025	17.01.2025	WP (C) - 259/2025	S JENA	C.O.	COURT NO. 25	Order Dtd. 2025-01-16		(Seat No-42)
154	4477/2025	17.01.2025	CRLMA-221/2024	B N SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-01-16		(Seat No-42)
155	4478/2025	17.01.2025	WP (C) - 1356/2025	M. R. BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-01-16		(Seat No-42)
156	4479/2025	17.01.2025	WP (C) - 994/2025	P. L. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-16	WRIT BRANCH-3	(Seat No-13)
157	4480/2025	17.01.2025	WP (C) - 1459/2025	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-01-16		(Seat No-13)
158	4481/2025	17.01.2025	ABLAPL-408/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 23	Order Dtd. 2025-01-15	BAIL-1	(Seat No-3)
159	4482/2025	17.01.2025	BLAPL-10343/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 23	Order Dtd. 2025-01-16		(Seat No-3)
160	4483/2025	17.01.2025	ABLAPL-14330/2024	BISWARANJAN DALAI	C.O.	COURT NO. 6	Order Dtd. 2025-01-15		(Seat No-3)
161	4484/2025	17.01.2025	BLAPL-10845/2024	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-01-16		(Seat No-3)
162	4485/2025	17.01.2025	BLAPL-10844/2024	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-01-16		(Seat No-3)
163	4486/2025	17.01.2025	BLAPL-10002/2024	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-01-16	BAIL-1	(Seat No-2)
164	4487/2025	17.01.2025	BLAPL-10049/2024	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-01-16		(Seat No-2)
165	4489/2025	17.01.2025	WP (C) - 24170/2014	J R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-15	WRIT BRANCH-2	(Seat No-9)
166	4490/2025	17.01.2025	WP (C) - 24170/2014	A K BISOI	C.O.	COURT NO. 6	Order Dtd. 2025-01-15	WRIT BRANCH-2	(Seat No-9)
167	4491/2025	17.01.2025	WP (C) - 27112/2013	A RAY	C.O.	COURT NO. 20	Order Dtd. 2021-10-05	WRIT BRANCH-8	(Seat No-42)
168	4492/2025	17.01.2025	BLAPL-359/2025	D SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-01-16		(Seat No-42)
169	4493/2025	17.01.2025	CMP-726/2024	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH-5	(Seat No-23)
170	4494/2025	17.01.2025	CMP-726/2024	SANGRAM DAS	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH-5	(Seat No-23)

171	4495/2025	17.01.2025	BLAPL-10937/2024	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-01-16		(Seat No-23)
172	4496/2025	17.01.2025	WP (C) - 15766/2023	DIBAKAR SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH-1	(Seat No-30)
173	4497/2025	17.01.2025	WP (C) - 31563/2024	N K ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-01-16	WRIT BRANCH-4	(Seat No-38)
174	4498/2025	17.01.2025	WP (C) - 22322/2017	P BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-02-25	WRIT BRANCH-1	(Seat No-30)
175	4499/2025	17.01.2025	WP (C) - 2552/2004	S C DAS	C.O.	COURT NO. 21	Order Dtd. 2019-12-24	WRIT BRANCH-3	(Seat No-11)
176	4500/2025	17.01.2025	WP (C) - 32110/2024	G. R. PATRA	C.O.	COURT NO. 21	Order Dtd. 2025-01-16		(Seat No-11)
177	4501/2025	17.01.2025	WP (C) - 793/2025	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-01-16	WRIT BRANCH-8	(Seat No-42)
178	4502/2025	17.01.2025	WP (C) - 21206/2024	B. K. PANDA	C.O.	COURT NO. 21	Order Dtd. 2024-08-31		(Seat No-42)
179	4503/2025	17.01.2025	WP (C) - 1105/2025	BISHNU PRASAD RATH	C.O.	COURT NO. 21	Order Dtd. 2025-01-16		(Seat No-42)
180	4504/2025	17.01.2025	WP (C) - 21205/2024	B. K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-08-31		(Seat No-42)
181	4505/2025	17.01.2025	WP (C) - 587/2025	P NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-02-20	WRIT BRANCH-8	(Seat No-42)
182	4506/2025	17.01.2025	WP (C) - 165/2025	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
183	4507/2025	17.01.2025	WP (C) - 41123/2023	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-02-19	WRIT BRANCH-7	(Seat No-48)
184	4508/2025	17.01.2025	WP (C) - 31832/2024	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-48)
185	4509/2025	17.01.2025	WP (C) - 32766/2024	R C BHOI	C.O.	COURT NO. 23	Order Dtd. 2025-01-15		(Seat No-48)
186	4510/2025	17.01.2025	WP (C) - 33061/2024	S. MALLIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-30	WRIT BRANCH-2	(Seat No-6)
187	4511/2025	17.01.2025	WP (C) - 33149/2024	S.MALLIK	C.O.	COURT NO. 6	Order Dtd. 2025-01-30	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
188	4512/2025	17.01.2025	RVWPET-32/2024	R HUSSAIN	C.O.	COURT NO. 6	Order Dtd. 2025-01-17	CIVIL REVISION	(Seat No-1)

189	4513/2025	17.01.2025	WP (C) - 31809/2024	S. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-01-15		(Seat No-1)
190	4514/2025	17.01.2025	CRLA-1035/2024	G. C. JENA	C.O.	COURT NO. 6	Order Dtd. 2025-01-16		(Seat No-1)
191	4515/2025	17.01.2025	WP (C) - 32652/2024	M M NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-16	WRIT BRANCH-4	(Seat No-17)
192	4516/2025	17.01.2025	WP (C) - 32739/2024	B. K. MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
193	4517/2025	17.01.2025	WP (C) - 32699/2024	M M NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-01-16	WRIT BRANCH-2	(Seat No-6)
194	4518/2025	17.01.2025	WP (C) - 1465/2025	C. R. KAR	C.O.	COURT NO. 6	Order Dtd. 2025-01-16		(Seat No-6)
195	4519/2025	17.01.2025	WP (C) - 28898/2024	D.K. DEHURY	C.O.	COURT NO. 6	Order Dtd. 2025-01-15		(Seat No-6)
196	4520/2025	17.01.2025	WP (C) - 24553/2024	B. K. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-10-07		(Seat No-6)
197	4521/2025	17.01.2025	WP (C) - 20658/2024	M. R. ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-16		(Seat No-6)
198	4522/2025	17.01.2025	WP (C) - 33043/2024	S K RATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-16		(Seat No-6)
199	4523/2025	17.01.2025	WP (C) - 20658/2024	P. K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-16		(Seat No-6)
200	4524/2025	17.01.2025	WP (C) - 33203/2024	GOPINATH SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-16	WRIT BRANCH-5	(Seat No-20)
201	4525/2025	17.01.2025	WP (C) - 27065/2024	C R NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-01-16		(Seat No-20)
202	4526/2025	17.01.2025	CRLA-45/2013	R B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-6)
203	4527/2025	17.01.2025	ABLAPL-14293/2024	R R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17		(Seat No-6)
204	4528/2025	17.01.2025	WP (C) - 20494/2023	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH-2	(Seat No-9)
205	4529/2025	17.01.2025	WP (C) - 22245/2023	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH-6	(Seat No-54)
206	4530/2025	17.01.2025	WP (C) - 22245/2023	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH-6	(Seat No-54)
207	4531/2025	17.01.2025	WP (C) - 22242/2023	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-08	WRIT BRANCH-6	(Seat No-54)
208	4533/2025	17.01.2025	RSA-483/2023	S R BARIK	C.O.	DR (J)	Order Dtd. 2025-02-17	SECOND APPEAL	(Seat No-7)
209	4536/2025	17.01.2025	RSA-	P C MOAHNTY	C.O.	COURT NO.	Order Dtd.	SECOND	(Seat

			193/2005			12	2025-01-29	APPEAL	No-4)
210	4537/2025	17.01.2025	RSA-54/2012	R SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-01-15	SECOND APPEAL	(Seat No-6)
211	4538/2025	17.01.2025	WP (C) - 15982/2017	R K SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-01-08	WRIT BRANCH-2	(Seat No-9)
212	4539/2025	17.01.2025	WP (C) - 42806/2023	R K SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-01-08	WRIT BRANCH-1	(Seat No-30)
213	4541/2025	17.01.2025	WP (C) - 1075/2025	SADANANDA NAYAK (IN PERSON)	C.O.	COURT NO. 25	Order Dtd. 2025-01-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
214	4542/2025	17.01.2025	WP (C) - 70/2025	S GUPTA	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-18)
215	4543/2025	17.01.2025	WP (C) - 1452/2025	M NAIK	C.O.	COURT NO. 9	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
216	4544/2025	17.01.2025	WP (C) - 18432/2024	C R NAYAK	C.O.	COURT NO. 9	Order Dtd. 2025-01-16		(Seat No-121)
217	4545/2025	17.01.2025	WP (C) - 491/2025	P K MALLICK	C.O.	COURT NO. 9	Order Dtd. 2025-01-16	WRIT BRANCH-2	(Seat No-45)
218	4546/2025	17.01.2025	WP (C) - 695/2025	P BEHERA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-20)
219	4547/2025	17.01.2025	WP (C) - 890/2025	P L MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-01-16	WRIT BRANCH-8	(Seat No-42)
220	4548/2025	17.01.2025	WP (C) - 685/2025	S K KALIMUDDIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-16		(Seat No-42)
221	4549/2025	17.01.2025	WP (C) - 32319/2024	S K KALIMUDDIN	C.O.	COURT NO. 25	Order Dtd. 2025-01-16		(Seat No-42)
222	4550/2025	17.01.2025	WP (C) - 28332/2024	B. B. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-02-07		(Seat No-42)
223	4551/2025	17.01.2025	CMP-1430/2024	D. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-01-16		(Seat No-42)
224	4552/2025	17.01.2025	WP (C) - 845/2025	N K ROUT	C.O.	COURT NO. 12	Order Dtd. 2025-01-16	WRIT BRANCH-3	(Seat No-13)
225	4553/2025	17.01.2025	WP (C) - 31917/2024	S. CHOUDHURY	C.O.	COURT NO. 12	Order Dtd. 2025-01-16	WRIT BRANCH-8	(Seat No-29)
226	4554/2025	17.01.2025	WP (C) - 13688/2013	R K SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-01-08	WRIT BRANCH-4	(Seat No-17)
227	4555/2025	17.01.2025	WP (C) -	H. K. MOHANTA	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			31891/2024			12	2025-01-07	BRANCH-3	No-11)
228	4556/2025	17.01.2025	WP (C) - 17615/2015	M/S.DILLIP RAY	C.O.	COURT NO. 12	Order Dtd. 2025-01-15	WRIT BRANCH-6	(Seat No-26)
229	4557/2025	17.01.2025	WP (C) - 27514/2024	C R NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-01-16		(Seat No-26)
230	4558/2025	17.01.2025	WP (C) - 13803/2024	S K SAHU	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-29)
231	4559/2025	17.01.2025	BLAPL-12932/2024	PK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-01-16		(Seat No-29)
232	4560/2025	17.01.2025	BLAPL-11028/2024	AK BISOI	C.O.	COURT NO. 25	Order Dtd. 2025-01-16	BAIL-2	(Seat No-9)
233	4561/2025	17.01.2025	BLAPL-11044/2024	BB MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-01-15		(Seat No-9)
234	4562/2025	17.01.2025	BLAPL-173/2025	HK PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-15		(Seat No-9)
235	4563/2025	17.01.2025	BLAPL-13164/2024	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01-15		(Seat No-9)
236	4564/2025	17.01.2025	BLAPL-6225/2024	M DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-15		(Seat No-9)
237	4565/2025	17.01.2025	BLAPL-6225/2024	M DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-15		(Seat No-9)
238	4566/2025	17.01.2025	BLAPL-6225/2024	M DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-15		(Seat No-9)
239	4567/2025	17.01.2025	ABLAPL-456/2025	M DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-16		(Seat No-9)
240	4568/2025	17.01.2025	ABLAPL-504/2025	B DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-16		(Seat No-9)
241	4569/2025	17.01.2025	ABLAPL-302/2025	GR PATRA	C.O.	COURT NO. 2	Order Dtd. 2025-01-16	BAIL-2	(Seat No-7)
242	4570/2025	17.01.2025	ABLAPL-14998/2024	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-01-16		(Seat No-7)
243	4571/2025	17.01.2025	ABLAPL-14966/2024	R SETHI	C.O.	COURT NO. 2	Order Dtd. 2025-01-16		(Seat No-7)
244	4572/2025	17.01.2025	ABLAPL-14953/2024	S DAL	C.O.	COURT NO. 2	Order Dtd. 2025-01-16		(Seat No-7)
245	4573/2025	17.01.2025	ABLAPL-14939/2024	S DASH	C.O.	COURT NO. 2	Order Dtd. 2025-01-16		(Seat No-7)
246	4574/2025	17.01.2025	ABLAPL-5860/2024	D SAMAL	C.O.	COURT NO. 2	Order Dtd. 2025-01-16		(Seat No-7)
247	4575/2025	17.01.2025	ABLAPL-359/2025	P PARIDA	C.O.	COURT NO. 2	Order Dtd. 2025-01-13	BAIL-1	(Seat No-4)
248	4576/2025	17.01.2025	ABLAPL-357/2025	RK MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-01-13	BAIL-1	(Seat No-2)
249	4577/2025	17.01.2025	ABLAPL-364/2025	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-01-13	BAIL-1	(Seat No-3)
250	4578/2025	17.01.2025	ABLAPL-	MR SAHOO	C.O.	COURT NO.	Order Dtd.		(Seat

			366/2025			2	2025-01-13		No-3)
251	4579/2025	17.01.2025	ABLAPL-365/2025	G CHAITANYA	C.O.	COURT NO. 2	Order Dtd. 2025-01-13		(Seat No-3)
252	4580/2025	17.01.2025	ABLAPL-363/2025	DK DAS	C.O.	COURT NO. 2	Order Dtd. 2025-01-13	BAIL-1	(Seat No-2)
253	4581/2025	17.01.2025	ABLAPL-14404/2024	UC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-2)
254	4582/2025	17.01.2025	ABLAPL-14673/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-2)
255	4583/2025	17.01.2025	ABLAPL-7750/2024	S MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-2)
256	4584/2025	17.01.2025	ABLAPL-14985/2024	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-2)
257	4585/2025	17.01.2025	ABLAPL-14441/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-2)
258	4586/2025	17.01.2025	CRLMC-3490/2023	H SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-10	CRIMINAL MISC	(Seat No-1)
259	4587/2025	17.01.2025	CRLMC-2076/2024	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02-19	CRIMINAL MISC	(Seat No-1)
260	4588/2025	17.01.2025	CRLMC-881/2023	H S PAIKRAY	C.O.	COURT NO. 17	Order Dtd. 2025-01-16	CRIMINAL MISC	(Seat No-5)
261	4589/2025	17.01.2025	CRLMC-15/2024	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-12-18	CRIMINAL MISC	(Seat No-3)
262	4590/2025	17.01.2025	BLAPL-10454/2024	A. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-01-15		(Seat No-3)
263	4591/2025	17.01.2025	ABLAPL-367/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 15	Order Dtd. 2025-01-13	BAIL-1	(Seat No-2)
264	4592/2025	17.01.2025	ABLAPL-361/2025	S. CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2025-01-13		(Seat No-2)
265	4593/2025	17.01.2025	CRLA-1209/2024	M. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-13		(Seat No-2)
266	4594/2025	17.01.2025	BLAPL-8736/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	BAIL-1	(Seat No-5)
267	4595/2025	17.01.2025	BLAPL-10424/2024	P PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-5)
268	4596/2025	17.01.2025	BLAPL-9661/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	BAIL-2	(Seat No-8)
269	4597/2025	17.01.2025	CRLMC-139/2025	N. K. SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	CRIMINAL MISC	(Seat No-3)
270	4598/2025	17.01.2025	CRLA-30/2025	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-3)
271	4599/2025	17.01.2025	BLAPL-6026/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-3)
272	4600/2025	17.01.2025	CRLMC-4136/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-3)
273	4601/2025	17.01.2025	CRLMC-109/2025	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-3)
274	4602/2025	17.01.2025	CRLMC-108/2025	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-3)
275	4603/2025	17.01.2025	CRLMC-141/2025	SRIKANT KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-3)

276	4604/2025	17.01.2025	WP (C) - 1677/2025	BP TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-17		(Seat No-3)
277	4605/2025	17.01.2025	ABLAPL-212/2025	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	BAIL-2	(Seat No-18)
278	4606/2025	17.01.2025	ABLAPL-115/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-18)
279	4607/2025	17.01.2025	ABLAPL-118/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-18)
280	4608/2025	17.01.2025	ABLAPL-199/2025	K K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-18)
281	4609/2025	17.01.2025	ABLAPL-504/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16		(Seat No-18)
282	4610/2025	17.01.2025	ABLAPL-381/2025	S C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-15		(Seat No-18)
283	4611/2025	17.01.2025	WP (C) - 33178/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
284	4612/2025	17.01.2025	WP (C) - 1336/2025	B. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-16	WRIT BRANCH-5	(Seat No-20)
285	4613/2025	17.01.2025	CRLA-121/2017	D K DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-8)
286	4614/2025	17.01.2025	CRLA-168/2016	C R SAHU	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-4)
287	4615/2025	17.01.2025	CRLA-45/2018	C R SAHU	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
288	4616/2025	17.01.2025	CRLMC-209/2025	A K BISOI	C.O.	COURT NO. 22	Order Dtd. 2025-01-16		(Seat No-5)
289	4617/2025	17.01.2025	CRLMC-229/2025	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-22		(Seat No-5)
290	4618/2025	17.01.2025	CRLMC-108/2025	A MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-16		(Seat No-5)
291	4619/2025	17.01.2025	CRLMC-109/2025	S DEBATTA	C.O.	COURT NO. 15	Order Dtd. 2025-01-16		(Seat No-5)
292	4620/2025	17.01.2025	MACA-417/2016	D SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-16	MISC. APPEAL SEC.	(Seat No-7)
293	4621/2025	17.01.2025	MACA-417/2016	A K BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-01-16	MISC. APPEAL SEC.	(Seat No-7)
294	4622/2025	17.01.2025	WP (C) - 33205/2024	S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-17	WRIT BRANCH-7	(Seat No-48)
295	4623/2025	17.01.2025	WP (C) - 33205/2024	T K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-01-17	WRIT BRANCH-7	(Seat No-48)

296	4624/2025	17.01.2025	WP (C) - 33085/2024	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2025-01-17	WRIT BRANCH-7	(Seat No-5)
297	4625/2025	17.01.2025	WP (C) - 1232/2025	RANJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-17	WRIT BRANCH-4	(Seat No- 19)
298	4626/2025	17.01.2025	WP (C) - 1381/2025	RANJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-17	WRIT BRANCH-7	(Seat No- 10)
299	4627/2025	17.01.2025	WP (C) - 1058/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-17	WRIT BRANCH-5	(Seat No- 20)
300	4628/2025	17.01.2025	WP (C) - 1058/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-17	WRIT BRANCH-5	(Seat No- 20)
301	4629/2025	17.01.2025	WP (C) - 29814/2024	A DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-27		(Seat No- 20)
302	4630/2025	17.01.2025	CRLMC- 151/2025	DK JENA	C.O.	COURT NO. 15	Order Dtd. 2025-01-17		(Seat No- 20)
303	4631/2025	17.01.2025	WP (C) - 1587/2025	N ROUT	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No- 20)
304	4632/2025	17.01.2025	WP (C) - 893/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 25	Order Dtd. 2025-01-17	WRIT BRANCH-5	(Seat No- 20)
305	4633/2025	17.01.2025	WP (C) - 1124/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-17	WRIT BRANCH-6	(Seat No- 24)
306	4634/2025	17.01.2025	WP (C) - 999/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-17	WRIT BRANCH-5	(Seat No- 20)
307	4635/2025	17.01.2025	WP (C) - 1262/2025	B SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-01-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
308	4636/2025	17.01.2025	WP (C) - 21110/2016	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-16	WRIT BRANCH-7	(Seat No- 15)
309	4640/2025	17.01.2025	CRLMC- 4621/2024	R.K.MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-01-17		(Seat No- 15)
310	4642/2025	17.01.2025	WP (C) - 1705/2025	R. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-01-17	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
311	4643/2025	17.01.2025	CRLMC- 445/2022	J P KAR	C.O.	COURT NO. 23	Order Dtd. 2025-03-06	CRIMINAL MISC	(Seat No-2)
312	4645/2025	17.01.2025	BLAPL- 12002/2024	SP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-01-17		(Seat No-2)
313	4649/2025	17.01.2025	CRLMC- 132/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-01-16		(Seat No-2)
314	4650/2025	17.01.2025	CRLMC-	RK BARIK	C.O.	COURT NO.	Order Dtd.		(Seat

			4834/2024			17	2025-01-15		No-2)
315	4651/2025	17.01.2025	CRLA-997/2023	M R PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2025-02-17	CRIMINAL APPEAL	(Seat No-9)
316	4243/2025	17.01.2025	WP (C) - 1296/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-14	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
317	4244/2025	17.01.2025	WP (C) - 172/2025	KRUSHNA CHANDRA SAHU	GENERAL		Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
318	4245/2025	17.01.2025	ABLAPL-381/2025	DEBA KUMAR RATH	GENERAL		Order Dtd. 2025-01-15		(Seat No-112)
319	4246/2025	17.01.2025	MATA-80/2021	HIMANSU SEKHAR LENKA	GENERAL		Judgement Dtd. 2025-01-07	FIRST APPEAL	(Seat No-1)
320	4261/2025	17.01.2025	WPCRL-1166/2012	BALAKRISHNA PANDA	GENERAL		Entire Document		(Seat No-1)
321	4266/2025	17.01.2025	CRLMC-10/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-01-16		(Seat No-1)
322	4267/2025	17.01.2025	WP (C) - 1491/2025	MANAS PATI	GENERAL		Order Dtd. 2025-01-16		(Seat No-1)
323	4268/2025	17.01.2025	BLAPL-375/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-01-16		(Seat No-1)
324	4270/2025	17.01.2025	CRLMC-4238/2024	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2025-01-15		(Seat No-1)
325	4273/2025	17.01.2025	WP (C) - 30632/2024	MANAS PATI	GENERAL		Order Dtd. 2025-01-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
326	4275/2025	17.01.2025	WP (C) - 22746/2024	MANAS PATI	GENERAL		Order Dtd. 2025-01-16		(Seat No-121)
327	4277/2025	17.01.2025	CRLMC-4237/2024	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2025-01-15		(Seat No-121)
328	4278/2025	17.01.2025	WP (C) - 30605/2024	MANAS PATI	GENERAL		Order Dtd. 2025-01-16	WRIT BRANCH-7	(Seat No-44)
329	4279/2025	17.01.2025	ABLAPL-478/2025	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2025-01-16	BAIL-1	(Seat No-3)
330	4280/2025	17.01.2025	TRP (C) - 342/2019	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-01-16	M.J.C.	(Seat No-6)
331	4290/2025	17.01.2025	WPC (OAC) - 1017/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-29	OA Branch	(Seat No-1)
332	4310/2025	17.01.2025	RFA-139/2007	AJAYA KUMAR KHOSLA	GENERAL		Vakalatnama		(Seat No-1)
333	4314/2025	17.01.2025	BLAPL-357/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-16		(Seat No-1)
334	4322/2025	17.01.2025	BLAPL-10150/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-13	BAIL-1	(Seat No-6)

335	4332/2025	17.01.2025	CRLMC-29/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-01-16		(Seat No-6)
336	4337/2025	17.01.2025	BLAPL-382/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-01-17		(Seat No-6)
337	4340/2025	17.01.2025	BLAPL-381/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-01-17	BAIL-1	(Seat No-6)
338	4349/2025	17.01.2025	ABLAPL-483/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-01-16	BAIL-1	(Seat No-15)
339	4358/2025	17.01.2025	ABLAPL-13491/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2025-01-15		(Seat No-15)
340	4402/2025	17.01.2025	ABLAPL-551/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-01-17	BAIL-1	(Seat No-5)
341	4403/2025	17.01.2025	BLAPL-415/2025	KISHORE KUMAR NAIK	GENERAL		Order Dtd. 2025-01-17	BAIL-1	(Seat No-13)
342	4488/2025	17.01.2025	RSA-509/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-15		(Seat No-13)
343	4637/2025	17.01.2025	CRLMA-148/2024	KUMAR KASHYAP	GENERAL		Order Dtd. 2025-01-15		(Seat No-13)
344	4638/2025	17.01.2025	WP (C) - 29402/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-12-07		(Seat No-13)
345	4639/2025	17.01.2025	WP (C) - 26408/2024	HIGHER EDUCATION DEPARTMENT	GENERAL				(Seat No-13)
346	4641/2025	17.01.2025	WP (C) - 21996/2012	BALAKRISHNA PANDA	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH)	(Seat No-122)
347	4644/2025	17.01.2025	WP (C) - 27215/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-11-26		(Seat No-122)
348	4646/2025	17.01.2025	WPC (OAC) - 349/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-03-20	OA Branch	(Seat No-1)
349	4647/2025	17.01.2025	WP (C) - 6108/2022	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-11-06	WRIT BRANCH-3	(Seat No-28)
350	4648/2025	17.01.2025	WP (C) - 27798/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-11-26		(Seat No-28)
351	4276/2025	17.01.2025	BLAPL-9439/2024	DJ NAYAK	GENERAL		Order Dtd. 2025-01-15	BAIL-1	(Seat No-2)
352	4294/2025	17.01.2025	BLAPL-367/2025	BK PANDA	GENERAL		Order Dtd. 2025-01-16		(Seat No-2)
353	4305/2025	17.01.2025	WP (C) - 32317/2024	P DASMOHAPATRA	GENERAL			WRIT BRANCH-1	(Seat No-2)
354	4319/2025	17.01.2025	MACA-365/2006	A K DAS	GENERAL			MISC. APPEAL SEC.	(Seat No-1)

355	4320/2025	17.01.2025	ABLAPL-18829/2019	J R NAYAK	GENERAL			BAIL-2	(Seat No-10)
356	4321/2025	17.01.2025	CRLMC-4019/2024	S MOHANTY	GENERAL				(Seat No-10)
357	4323/2025	17.01.2025	WP (C) - 27895/2022	P K ROUTRAY	GENERAL			WRIT BRANCH-4	(Seat No-19)
358	4324/2025	17.01.2025	WP (C) - 32192/2022	P K ROUTRAY	GENERAL			WRIT BRANCH-1	(Seat No-3)
359	4325/2025	17.01.2025	WP (C) - 27894/2022	P K ROUTRAY	GENERAL			WRIT BRANCH-4	(Seat No-19)
360	4326/2025	17.01.2025	WP (C) - 27896/2022	P K ROUTRAY	GENERAL			WRIT BRANCH-4	(Seat No-19)
361	4327/2025	17.01.2025	WP (C) - 27893/2022	P K ROUTRAY	GENERAL			WRIT BRANCH-4	(Seat No-19)
362	4328/2025	17.01.2025	WP (C) - 20716/2015	B R SENAPATI	GENERAL			WRIT BRANCH-1	(Seat No-30)
363	4329/2025	17.01.2025	WP (C) - 15025/2014	B R SENAPATI	GENERAL				(Seat No-30)
364	4330/2025	17.01.2025	SA-289/2001	H K MOHAPATRA	GENERAL			SECOND APPEAL	(Seat No-2)
365	4331/2025	17.01.2025	WA-81/2022	B DASH	GENERAL			WRIT APPEAL	(Seat No-3)
366	4333/2025	17.01.2025	WA-81/2022	B DASH	GENERAL			WRIT APPEAL	(Seat No-3)
367	4334/2025	17.01.2025	CONTC-9350/2023	J K MISHRA	GENERAL			CONTEMPT	(Seat No-8)
368	4341/2025	17.01.2025	CRLMC-2957/2024	M K SWAIN	GENERAL				(Seat No-8)
369	4345/2025	17.01.2025	CRLMC-4888/2024	G R DHAL	GENERAL				(Seat No-8)
370	4347/2025	17.01.2025	WP (C) - 39224/2021	D SAMAL	GENERAL			WRIT BRANCH-4	(Seat No-37)
371	4348/2025	17.01.2025	WP (C) - 32111/2024	T K NAYAK	GENERAL				(Seat No-37)
372	4352/2025	17.01.2025	WP (C) - 25541/2021	D SAMAL	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
373	4354/2025	17.01.2025	CRLMC-497/2022	J C BARAL	GENERAL			CRIMINAL MISC	(Seat No-2)
374	4359/2025	17.01.2025	WA-244/2024	P K MSIHRA	GENERAL			WRIT APPEAL	(Seat No-1)
375	4362/2025	17.01.2025	WPC (OAC) -	A K MOHANTY	GENERAL			OA Branch	(Seat

			184/2019						No-1)
376	4366/2025	17.01.2025	BLAPL-11636/2024	S DAS	GENERAL			BAIL-1	(Seat No-5)
377	4368/2025	17.01.2025	ABLAPL-405/2025	S DAS	GENERAL			BAIL-1	(Seat No-5)
378	4370/2025	17.01.2025	CRLMC-1376/2015	A K SWAIN	GENERAL				(Seat No-5)
379	4371/2025	17.01.2025	WA-428/2012	P K PANI	GENERAL			WRIT APPEAL	(Seat No-6)
380	4372/2025	17.01.2025	RSA-60/2005	R C BHOI	GENERAL			SECOND APPEAL	(Seat No-4)
381	4373/2025	17.01.2025	WP (C) - 5386/2002	P K MALLICK	GENERAL				(Seat No-4)
382	4375/2025	17.01.2025	WP (C) - 15648/2018	P K MALLICK	GENERAL			WRIT BRANCH-3	(Seat No-14)
383	4376/2025	17.01.2025	WP (C) - 1060/2025	KK NATH	GENERAL				(Seat No-14)
384	4377/2025	17.01.2025	WP (C) - 1065/2025	K K NATH	GENERAL			WRIT BRANCH-5	(Seat No-20)
385	4378/2025	17.01.2025	WP (C) - 28431/2024	M NAYAK	GENERAL				(Seat No-20)
386	4379/2025	17.01.2025	BLAPL-9708/2024	D K JENA	GENERAL				(Seat No-20)
387	4380/2025	17.01.2025	SAO-13/2009	P K MALLICK	GENERAL			SECOND APPEAL	(Seat No-3)
388	4381/2025	17.01.2025	WP (C) - 9925/2007	R K SAHU	GENERAL				(Seat No-3)
389	4382/2025	17.01.2025	WP (C) - 22276/2013	K MOHAPATRA	GENERAL				(Seat No-3)
390	4383/2025	17.01.2025	WP (C) - 18153/2024	U P BAG	GENERAL				(Seat No-3)
391	4384/2025	17.01.2025	WP (C) - 9159/2019	S BISWAL	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
392	4385/2025	17.01.2025	WP (C) - 1090/2025	P K SWAIN	GENERAL				(Seat No-107)
393	4386/2025	17.01.2025	WP (C) - 464/2025	P K SWAIN	GENERAL			WRIT BRANCH-3	(Seat No-13)
394	4387/2025	17.01.2025	WP (C) - 416/2025	P K SWAIN	GENERAL				(Seat No-13)
395	4389/2025	17.01.2025	WP (C) - 912/2025	P K SWAIN	GENERAL			WRIT BRANCH-5	(Seat No-20)

396	4390/2025	17.01.2025	WP (C) - 445/2025	P K SWAIN	GENERAL				(Seat No- 20)
397	4391/2025	17.01.2025	CRLMC- 3720/2023	P MOHARANA	GENERAL			CRIMINAL MISC	(Seat No-4)
398	4392/2025	17.01.2025	BLAPL- 5907/2024	K SAHOO	GENERAL				(Seat No-4)
399	4393/2025	17.01.2025	WP (C) - 33816/2011	SP SAMANTA	GENERAL			WRIT BRANCH-6	(Seat No- 36)
400	4394/2025	17.01.2025	WP (C) - 3299/2020	N C SINHA	GENERAL			WRIT BRANCH-3	(Seat No- 33)
401	4395/2025	17.01.2025	WP (C) - 14278/2004	A K MOHANTY	GENERAL				(Seat No- 33)
402	4396/2025	17.01.2025	WP (C) - 31894/2024	A K MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No- 29)
403	4398/2025	17.01.2025	WP (C) - 288/2025	M K PANI	GENERAL			WRIT BRANCH-6	(Seat No- 35)
404	4399/2025	17.01.2025	ABLAPL- 3769/2023	B DAS	GENERAL			BAIL-2	(Seat No-7)
405	4400/2025	17.01.2025	WP (C) - 28943/2023	M R SABAR	GENERAL			WRIT BRANCH-8	(Seat No- 29)
406	4532/2025	17.01.2025	CRLMC- 4736/2024	J PRADHAN	GENERAL				(Seat No- 29)
407	4534/2025	17.01.2025	BLAPL- 371/2025	J PRADHAN	GENERAL				(Seat No- 29)
408	4535/2025	17.01.2025	BLAPL- 354/2025	J PRADHAN	GENERAL			BAIL-2	(Seat No- 17)
409	4540/2025	17.01.2025	ABLAPL- 14100/2024	PRASANTA KUMAR ROUSTRAY	GENERAL		Order Dtd. 2025-01-10	BAIL-2	(Seat No- 12)

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